

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/34721/2025	PRADEEP BHOI VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	DEOGAON /211 /2025 () //	AOR20220004018C202500005
2	D-BLAPL/34726/2025	DINABANDHU SAHOO VS STATE OF ODISHA	SHELLY DAS VS	BOLAGARH P.S. /232 /2025 () //	
3	D-BLAPL/34728/2025	MUKESH KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /103 /2025 () //	
4	D-BLAPL/34733/2025	TUNA JHODIA VS STATE OF ODISHA	GOKULANANDA SAHU VS	ANDIRAKANCHA /99 /2024 () //	
5	D-BLAPL/34736/2025	SUBRAT KUMAR BAGH VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 () //	
6	D-BLAPL/34740/2025	RAMESH SWALSINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /96 /2024 () //	AOR20220001631C202500304
7	D-BLAPL/34741/2025	BELARSEN @ BELALASENA BISOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JARADA /128 /2025 () //	AOR20220001631C202500303
8	D-BLAPL/34742/2025	TAPAN BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /663 /2025 () //	AOD20240000348C202500035
9	D-BLAPL/34745/2025	MAHARAG BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /360 /2025 () //	
10	D-BLAPL/34747/2025	TARUN KUMAR JENA VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
11	D-BLAPL/34762/2025	B.TOFAN PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KABISURYANAGAR /559 /2025 () //	AOR20220001299C202500011

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12	D-BLAPL/34763/2025	B. BALARAM PATRA @ B. BALA PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KABISURYANAGAR /559 /2025 () //	AOR20220001299C202500012
13	D-BLAPL/34772/2025	SUDAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /169 /2023 () //	
14	D-BLAPL/34773/2025	SIPU @ AJIT SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /92 /2025 () //	
15	D-BLAPL/34778/2025	RAMESWAR SUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/34781/2025	NEPA @ UTTAM BANIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /71 /2008 () //	
17	D-BLAPL/34782/2025	DIBA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /259 /2025 () //	
18	D-BLAPL/34783/2025	LUKU KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /5 /2025 () //	
19	D-BLAPL/34787/2025	SEKH SARAJUN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	RASOL /234 /2025 () //	
20	D-BLAPL/34789/2025	DABAR @ DEBARAJ PINGUA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	TANGI /296 /2025 () //	
21	D-BLAPL/34792/2025	TANA @ KIRAN KUMAR MAJHI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALIAPAL /55 /2024 () //	AOR20220000925C202500060
22	D-BLAPL/34795/2025	KAMALKANT SAHOO VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BISRA /186 /2025 () //	
23	D-BLAPL/34796/2025	BHASKAR BEHERA	GURUPRASAD BEHERA	BHOGRAI /114 /2024	AOR20220000925C202500059

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34798/2025	LOCHAN NAIK	OM PRAKASH SARAN	DHENKANAL SADAR /503 /2023	AOR20220000371C202500176
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34801/2025	CHHATISH @ SATISH BARIK	DALIRANI BEHURAY	SORO /281 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34803/2025	SHYAM SUNDAR BARIK @ SUDAM @ SHYAM SUNDAR BARIK	ABHIRAM	SATYABADI /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34807/2025	SUVRANSU SEKHAR PANDA	PRAVAT RANJAN BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34808/2025	LITU SWAIN	CHHABI BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34812/2025	BIKI RANJAN BEHERA	AMLAN MOHANTY	BINJHARPUR /282 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34814/2025	SANATAN DALAI	BISWAJIT MOHANTY	RAMBHA (KHALLIKOTE) /725 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34815/2025	JAY KUMAR SHAW	LAGNAJIT PATTNAIK	CYBER CRIME AND ECO. OFFENCE, CUTTACK /100 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34816/2025	TINKU MAHANTA	BIJAY KUMAR BEHERA	Maitri Vihar PS /107 /2025	AOR20220001736C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34817/2025	CHETAN KUMAR CHOUDHURY	GYANA RANJAN MAHAPATRA	BADABAZAR /301 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34819/2025	BAHAN SWAIN	BISWAJIT MOHANTY	GANGAPUR (ASKA) /606 /2022	
		VS	VS	()	

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35	D-BLAPL/34820/2025	STATE OF ODISHA CHETAN KUMAR CHOUDHURY VS	GYANA RANJAN MAHAPATRA VS	// BADABAZAR /300 /2025 ()	
36	D-BLAPL/34825/2025	STATE OF ODISHA BHRAMARBAR PANDA @ SAROJ PANDA VS	ANUP UDAYA SENAPATI VS	// Maitri Vihar PS /424 /2025 ()	
37	D-BLAPL/34829/2025	STATE OF ODISHA SAMARA BADANAYAK VS	RAJIB LOCHAN PATNAIK VS	// MACHHKUND /127 /2021 ()	
38	D-BLAPL/34835/2025	STATE OF ODISHA BHAGABAN PRADHAN VS	AMITAV TRIPATHY VS	// RANPUR /304 /2025 ()	
39	D-BLAPL/34839/2025	STATE OF ODISHA MANJIT SINGH VS	SK. ZAFARULLA VS	// NANDAPUR /77 /2025 ()	
40	D-BLAPL/34852/2025	STATE OF ODISHA DEEPAK KUMAR GIRI @ DEEPAK GIRI VS	SURYAKANTA DWIBEDI VS	// BISOI /177 /2025 ()	
41	D-BLAPL/34853/2025	STATE OF ODISHA EJAZ SAHA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /141 /2025 ()	
42	D-BLAPL/34855/2025	STATE OF ODISHA MAHESWAR SWAIN VS	BISWARANJAN DALAI VS	// KHANDAPARA /97 /2025 ()	AOR20220003722C202500241
43	D-BLAPL/34857/2025	STATE OF ODISHA ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA VS	SUSHANTA HARICHANDAN VS	// BANARAPAL /231 /2023 ()	
44	D-BLAPL/34860/2025	STATE OF ODISHA GOPINATH KUNDA @ BAIDHAR VS	SUJATA JENA VS	// KISSANNAGAR PS /226 /2025 ()	
45	D-BLAPL/34862/2025	STATE OF ODISHA CHAGA @ CHAITANYA BIRUA VS	SUSHANTA HARICHANDAN VS	// KHUNTUNI /92 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/34865/2025	KISHOR YADAV VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /107 /2025 () //	
47	D-BLAPL/34867/2025	RANJAN GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAIKIA /176 /2025 () //	
48	D-BLAPL/34873/2025	SANJAYA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /240 /2025 () //	
49	D-BLAPL/34875/2025	KAMAL LOCHAN DAS VS STATE OF ORISSA	MANOJ KUMAR NAYAK VS	BASTA /126 /2023 () //	AOR20230000420C202500018
50	D-BLAPL/34879/2025	MANOJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /240 /2025 () //	
51	D-BLAPL/34882/2025	BABUL @ MUKTAR ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /328 /2025 () //	
52	D-BLAPL/34885/2025	KARNAT KESHARI DAS VS STATE OF ODISHA	DEBASNAN DAS VS	JAJPUR TOWN /381 /2024 () //	AOR20220002933C202500001
53	D-BLAPL/34889/2025	MUNA @ MAHESWAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /419 /2021 () //	
54	D-BLAPL/34894/2025	PRITAM PADHIHARY @ PRATIM PADHIARY VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	//0 () //	
55	D-BLAPL/34896/2025	CHAITANYA NAYAK @ RABI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /275 /2023 () //	
56	D-BLAPL/34897/2025	KARTIKA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 () //	
57	D-BLAPL/34899/2025	SASHI GADTIA	ABHINANDAN PRADHAN	KUNDHEIGOLA /261 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/46608/2025	BILASINI SAHOO	ADV.	//	
		VS	VS	0	
		PRADEEP KUMAR SAHU		//	
59	D-CMP/46494/2025	SRI SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA MARIK SRI KISHOR KUMAR CHAUDHURY @ CHAUDHURY			AOR20220003422C202500120
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/46495/2025	PRATAP KUMAR BEHERA	BHOJARAJ SETH	//	
		VS	VS	0	
		SATRU @ SATRUGHNA BEHERA		//	
61	D-CMP/46566/2025	NIHAR NALINI MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		LAXMIDHAR BEHERA		//	
62	D-CMP/46597/2025	BHARAT CHANDRA BARIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500278
		VS	VS	0	
		JYOTSHNARANI PRADHAN		//	
63	D-CMP/46607/2025	RITU AGRAWAL @ AGARWAL	SANKET KANUNGO	//	
		VS	VS	0	
		RISIT ACHARJYA		//	
64	D-CMP/46612/2025	RAMESH KUMAR MANDOTHIA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		BADRI PRASAD PANDIA		//	
65	D-CMP/46617/2025	MANOJ KUMAR BEHERA	SOUMYA MISHRA	//	
		VS	VS	0	
		GOURI SAMAL		//	
66	D-CMP/46623/2025	GUNANIDHI PRADHAN	CHINMAYA RANJAN DAS	//	
		VS	VS	0	
		RANGABATI ROUT		//	
67	D-CMP/46658/2025	KHEMADHAR MAJHI @ KSHYMADHAR MAJHI	JAYADEBA BEHERA	//	AOD20240000366C202500009
		VS	VS	0	
		KAMALI MAJHI		//	
68	D-CONTC/46451/2025	E.NAGARAJU	ADV.	//	
		VS	VS	0	

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69	D-CONTC/46472/2025	SWATHY S KUMAR,IPS LILIMA BISOI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500091
70	D-CONTC/46474/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION SARBESWAR PARIDA VS	ADV VS	// // ()	AOR20240001111C202500022
71	D-CONTC/46480/2025	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BASANTI KUMARI CHHATRA VS	ADV VS	// // ()	AOR20240001111C202500023
72	D-CONTC/46489/2025	DR. RAJYASHREE PATNAIK, DIRECTOR OF NURSING PRAMILA NAIK VS	ADV. VS	// // ()	
73	D-CONTC/46490/2025	KUSALKUR NITIN DANGUDU,IPS DR. RAJEEB KUMAR NAYAK VS	JAYDEEP PAL VS	// // ()	
74	D-CONTC/46498/2025	ASWATHY. S,IAS KRUPASINDHU BEHERA VS	ADV. VS	// // ()	
75	D-CONTC/46511/2025	N.S.THIRAMALA NAYAK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHORDHA SATYABHAMA MALLIK VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202500079
76	D-CONTC/46512/2025	TEJESWAR BAG,COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DEPUTY DIVISIONAL BAINETRI MALLIK VS	ADV VS	// // ()	AOD20220003315C202500078
77	D-CONTC/46513/2025	TEJESWAR BAG,COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DEPUTY DIVISIONAL RAJANI DAKUA VS	ADV VS	// // ()	AOD20220003315C202500077
78	D-CONTC/46514/2025	TEJESWAR BAG,COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DEPUTY DIVISIONAL SANJEEB KUMAR MISHRA VS	ADV VS	// // ()	AOR20220001600C202500178
79	D-CONTC/46515/2025	SIDDHARTHA DAS, MANAGING DIRECTOR ODISHA STATE COOPERATIVE BANK LTD. NILIMA NAYAK VS	ARJUN CHARANA BEHERA VS	// // ()	
		ARAVIND AGRAWAL,IAS		//	

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80	D-CONTC/46517/2025	PUSPANJALI SAHU @ PUSPANJALI DASH VS SANJEEB KUMAR MISHRA, PRINCIPAL FINANCE DEPTT.	SANDHYARANI PANI VS ADV.	// 0 //	AOR20230000010C202500092
81	D-CONTC/46519/2025	NARAYAN DAS VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
82	D-CONTC/46542/2025	RAMESH CHANDRA PADHI VS DAITARY MALLICK,TAHASILDAR SORO,BALASORE	AMITAV TRIPATHY VS	// 0 //	
83	D-CONTC/46545/2025	RAJESH KUMAR BEHERA VS PRITAPANNA MISHRA,TAHASILDAR,JATNI,KHORDA	AMITAV TRIPATHY VS	// 0 //	
84	D-CONTC/46546/2025	SHIBA SETHI VS SURABA KUMAR CHAKRABATI,COLLECTOR,BHADRAK	AMITAV TRIPATHY VS	// 0 //	
85	D-CONTC/46548/2025	BIJAYA KUMAR PRADHAN VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
86	D-CONTC/46553/2025	MOHINI MOHAPATRA VS HITANSHU SEKHAR SAMAL,BDO	SANTOSH KUMAR NANDA VS	// 0 //	
87	D-CONTC/46557/2025	SUJIT KUMAR MISHRA VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// 0 //	
88	D-CONTC/46558/2025	JUDHISTIRA DAS VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
89	D-CONTC/46561/2025	SISIR KANTA SADANGI VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
90	D-CONTC/46564/2025	ANITARANI SAW VS SUSANTA KUMAR BARIK,BDO,SORO,BALASORE	SIBA PRASAD SAHOO VS	// 0 //	
91	D-CONTC/46573/2025	KALINGA NAGAR SHRAMIKA SANGHA (KNSS), JAJPNR. VS	ADV.	// 0 //	

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		VS	VS	0	
		INDRAMANI TRIPATHY, IAS		//	
92	D-CONTC/46576/2025	RAJAN KHAN	ADV.	//	
		VS	VS	0	
		JITENDRA PRASAD SINGH, PRESIDING OFFICER		//	
93	D-CONTC/46584/2025	AJAYA KUMAR SAHOO	BIKRAM SENAPATI	//	
		VS	VS	0	
		CHANDRANSU SEKHAR PANDA, BRANCH MANAGER		//	
94	D-CONTC/46588/2025	SHAIK SIRRAZUDDIN	ADV	//	AOD20240000618C202500167
		VS	VS	0	
		SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
95	D-CONTC/46589/2025	MADHUSUDAN SETHY	ADV.	//	
		VS	VS	0	
		DHARITRI MISHRA, OAS		//	
96	D-CONTC/46591/2025	SUSHIL KUMAR SAHU	ADV	//	AOD20250000180C202500210
		VS	VS	0	
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
97	D-CONTC/46592/2025	AKSHAYA KUMAR JENA	ADV.	//	
		VS	VS	0	
		N. THIRUMALA NAIK, IAS		//	
98	D-CONTC/46631/2025	GIRIDHARI SAHOO	ADV.	//	
		VS	VS	0	
		SANJIB MEHER, OAS		//	
99	D-CONTC/46634/2025	ASHOK KUMAR LENKA	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
		GANGADHAR NAYAK, MANAGING DIRECTOR, UNIT - III, BBSR		//	
100	D-CONTC/46638/2025	BASANTA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, IAS		//	
101	D-CONTC/46641/2025	SHAILENDRA NARAYAN JENA	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, IAS		//	
102	D-CONTC/46644/2025	BINODINI HARICHANDAN	DIPTI REKHA NAWDA	//	
		VS	VS	0	

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		THIRUMALA NAIK, I.A.S.		//	
103	D-CONTC/46646/2025	JAGADISH CHANDRA MOHANTY VS	AJAYA KUMAR TRIPATHY VS	// 0	
104	D-CONTC/46649/2025	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT BHARAT CHANDRA SAHOO VS	AJAYA KUMAR TRIPATHY VS	// 0	
105	D-CONTC/46655/2025	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT SANTANU KUMAR KHUNTIA VS	AJAYA KUMAR TRIPATHY VS	// 0	
106	D-CONTC/46660/2025	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT JUDHISTIR PRADHAN VS	AJAYA KUMAR TRIPATHY VS	// 0	
107	D-CONTC/46664/2025	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT BUDHIA DAKUA VS	AJAYA KUMAR TRIPATHY VS	// 0	
108	D-CONTC/46668/2025	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT RASMITA BEHERA VS	ADV. VS	// 0	
109	D-CONTC/46670/2025	PRAHLAD NARAYAN SHARMA, IAS KAMALINI BAGHAR VS	ADV. VS	// 0	
110	D-CONTC/46672/2025	CHITTARANJAN PANIGRAHI, DIST. EDUCATION OFFICER, MALKANGIRI PRADIPTA KUMAR DHARUA VS	ADV. VS	// 0	
111	D-CRLA/34785/2025	CHANDRASEKHAR PADHI, ENGINEER-IN-CHIEF (WATER RESOURCES), ODISHA DULLAVA KOLAR VS	SURYAKANTA DASH VS	// KODINGA /12 /2025 0	
112	D-CRLA/34790/2025	STATE OF ODISHA SUDAM NAYAK VS	ARUNA NAYAK VS	// THAKURGARH /139 /2023 0	
113	D-CRLA/34838/2025	STATE OF ODISHA MANORANJAN PANDA @ NARENDRA @ MUNA VS	RAMESH CHANDRA SWAIN VS	// ALAKUNDA /40 /2025 0	
		STATE OF ODISHA		//	

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114	D-CRLA/34846/2025	ANANTA PUJARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /114 /2022 () //	
115	D-CRLA/34861/2025	CCL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /114 /2022 () //	
116	D-CRLLP/34749/2025	STATE OF ODISHA VS AMOD PANDEY	JATESWAR NAYAK (A.G. A.) VS	MOHANA /161 /2021 () //	LOD20240000194C202500453
117	D-CRLMC/34725/2025	SUDARSAN MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /224 /2015 () //	
118	D-CRLMC/34729/2025	RAJESH@RAKESH PATRA VS STATE OF ODISHA	MAHES DAS VS	BINJHARPUR /69 /2024 () //	
119	D-CRLMC/34730/2025	AJAY SATNAMI VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	NAWAPARA /41 /2025 () //	
120	D-CRLMC/34731/2025	LAXMIKANTA SAHOO VS SARADA PRASANA DASH	SIDHARTH SANKAR MOHAPATRA VS	CUTTACK SADAR /494 /2021 () //	
121	D-CRLMC/34732/2025	NETI @ RAJESH DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /167 /2012 () //	AOD20240000012C202500265
122	D-CRLMC/34734/2025	MURALI MOHAN DAS VS STATE OF ODISHA	PRANGYA PANDA VS	BARIPADA TOWN /353 /2021 () //	
123	D-CRLMC/34750/2025	NARAYAN CHANDRA NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	GOCHHAPADA /27 /2017 () //	
124	D-CRLMC/34753/2025	PRAVEEN KUMAR SHARMA VS STATE OF ODISHA	BABITA PATTNAIK VS	PURIGHAT /13 /2025 () //	
125	D-CRLMC/34754/2025	PRASANNA KUMAR NAYAK	RAJAT KUMAR PANDA	BHUBANESWAR G.R.P.S. /154 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/34760/2025	DAS PRAVAS KUMAR BAGLA	PRATEIK PARIJA	CUTTACK VIGILANCE /6 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMC/34774/2025	LIPU SWAIN	RAKESH BEHERA	TOMANDO /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/34780/2025	SANTA @ SANTOSH BEHERA	AGASTI KANUNGO	CHOUDWAR /171 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/34786/2025	OMM PRAKESH JENA	ASIT KUMAR JENA	RAGHUNATHPUR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/34794/2025	AMULY MALLIK@MALIK	KUMAR PRAJWAL	KUAKHIA /418 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/34799/2025	MANOJ KUMAR SWAIN @ SINI	PRAVASH CHANDRA JENA	FATEGARH /47 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/34802/2025	MITUNA BHOI	KASHINATH PATNAIK	BARANGA /7 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/34806/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	BALASORE VIGILANCE /53 /2009	AOR20220001662C202500234
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
134	D-CRLMC/34830/2025	SARASWATI KANHAR	SANTOSH KUMAR MAHANTY	PHULBANI TOWN /47 /2009	AOD20240000242C202500267
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/34834/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	BALASORE VIGILANCE /59 /2009	AOR20220001662C202500235
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
136	D-CRLMC/34841/2025	AYUSHMAN @ AYUSMAN SWAIN	MANAS KUMAR CHAND	BHADRAK TOWN /450 /2024	
		VS	VS	()	

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137	D-CRLMC/34851/2025	STATE OF ODISHA BAICHANDRA SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /3 /2005 ()	
138	D-CRLMC/34864/2025	STATE OF ODISHA MAMATARANI BEHERA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /326 /2017 ()	AOD20240000364C202500207
139	D-CRLMC/34866/2025	STATE OF ODISHA KAPIL MINYAKA VS	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /128 /2024 ()	AOD20240000069C202500071
140	D-CRLMC/34869/2025	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	PRATIK DASH VS	// KHANTAPADA /349 /2017 ()	
141	D-CRLMC/34883/2025	STATE OF ODISHA NIRUPAMA SAHOO VS	AMLAN SHAKTI PAUL VS	// KEONJHAR TOWN /101 /2016 ()	
142	D-CRLMC/34886/2025	STATE OF ODISHA KABIDAN NAIK VS	AMITAV TRIPATHY VS	// / /0 ()	
143	D-CRLMC/34888/2025	STATE OF ODISHA RINKU BARIK VS	AMITAV TRIPATHY VS	// MANAMUNDA /84 /2019 ()	
144	D-CRLMC/34892/2025	STATE OF ODISHA DESHABANDHU KHATUA VS	AMITAV TRIPATHY VS	// MANAMUNDA /84 /2019 ()	
145	D-CRLMP/34743/2025	STATE OF ODISHA SANTOSH MAHARANA VS	PRADEEPTA KUMAR BEHERA VS	// / /0 ()	
146	D-CRLMP/34756/2025	STATE OF ODISHA BIKRAM KISHORE BARIK VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
147	D-CRLMP/34759/2025	STATE OF ODISHA GOURI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// / /0 ()	AOD20250000124C202500016

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148	D-CRLMP/34766/2025	NATABAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 () //	
149	D-CRLMP/34793/2025	RASMITA MANDAL @ JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ / 0 () //	
150	D-CRLMP/34800/2025	SANGRAM KESHARI MOHANTY VS SUPERINTENDENT OF POLICE, CID, CRIME BRANCH, CUTTACK	ASIT KUMAR JENA VS	/ / 0 () //	
151	D-CRLMP/34818/2025	SHREE SHREE DHABALESWAR MAHAVIDYALAYA, CUTTACK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	/ / 0 () //	
152	D-CRLMP/34822/2025	SOUDAMINI PANIGRAHI @ PUROHIT VS STATE OF ODISHA	DEBABRATA RATH VS	/ / 0 () //	
153	D-CRLMP/34826/2025	URMILA SAHOO VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ / 0 () //	
154	D-CRLMP/34831/2025	RASMITA SAMANTRA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	/ / 0 () //	
155	D-CRLMP/34868/2025	BIMAL BHOI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ / () //	AOD20240000069C202500070
156	D-CRLREV/34722/2025	SOBHAGYASUNDAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /531 /2024 () //	
157	D-CRLREV/34739/2025	JITENDRA SAHU@JITENDRA KUMAR SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /29 /2023 () //	
158	D-CRLREV/34744/2025	BIJAYEENI MISHRA@BIJAYINI MISHRA VS USHA RANI MISHRA	NIRANJAN LENKA VS	/ / 0 () //	
159	D-CRLREV/34746/2025	BISWANATH PRADHAN	PRIYA RANJAN SINGH	LAXMISAGAR P.S. /225 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/34823/2025	RUDRA PRASAD LENKA @ RUDRA PRATAP LENKA	BHARAT BHUSAN ROUSTRAY	NAYAPALLI P.S. /112 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/34874/2025	ANANYA MISHRA	NITYANANDA BEHURIA	MAHILA P.S. BUXIBAZAR /31 /2024	
		VS	VS	()	
		SURAV RAIGURU		//	
162	D-EXP/46526/2025	SUBAS CHANDRA SWAIN	SUVENDRA KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-JCRLA/34827/2025	BUDU DAS	ADV.	DIGAPAHANDI /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-JCRLA/34845/2025	BHASKAR CHOUDHURY	ADV.	MAHILA P.S.(BBSR) /142 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-JCRLA/34847/2025	SUBHENDU KUMAR DAS	ADV.	CHANDAKA P.S. /65 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-JCRLA/34850/2025	KATU KHORA	adv.	POTTANGI /140 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-JCRLA/34854/2025	JAMADAR BURIULI	ADV.	TIRING /83 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-JCRLA/34858/2025	KURU @ PURENDRA NAIK	ADV.	JASHIPUR /6 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-JCRLA/34859/2025	MANGAL SINKU	ADV.	RARUAN /4 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-JCRLA/34863/2025	SURENDRA SOREN	ADV.	BADSAHI /18 /2016	
		VS	VS	()	

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171	D-JCRLA/34870/2025	STATE OF ODISHA HAPPY @ NILU @ PAPU @ RAJESH @ BISWAJIT NAYAK VS	ADV. @ MANOJ NATH @ NAYAK VS	// SATYABADI /173 /2018 ()	
172	D-JCRLA/34871/2025	STATE OF ODISHA MAMUNI @ BABUNA @ MAHESH MOHANTY VS	ADV. VS	// PURI TOWN /20 /2022 ()	
173	D-JCRLA/34878/2025	STATE OF ODISHA SURAJ KISAN VS	ADV. VS	// BURLA /410 /2022 ()	
174	D-JCRLA/34881/2025	STATE OF ODISHA AKASH KHADIA VS	ADV. VS	// SASON /176 /2023 ()	
175	D-JCRLA/34887/2025	STATE OF ODISHA GAGAN MAJHI VS	ADV. VS	// THELKOLOI PS /63 /2017 ()	
176	D-JCRLA/34891/2025	STATE OF ODISHA MOHAN KHARSEL VS	ADV. VS	// SASON /63 /2022 ()	
177	D-JCRLA/34895/2025	STATE OF ODISHA PABITRA BHUE VS	ADV. VS	// SASON /30 /2019 ()	
178	D-MACA/46449/2025	STATE OF ODISHA D.M.,RELIANCE GENERAL INSURANCE CO.LTD. VS	SUBRAT SATPATHY VS	// // ()	
179	D-MACA/46458/2025	CHHABI MUNDA DEBABRATA MISHRA VS	PRADEEP KUMAR MISHRA VS	// // ()	
180	D-MACA/46463/2025	ANIL SINGH PRERANA MISHRA VS	PRADEEP KUMAR MISHRA VS	// // ()	
181	D-MACA/46662/2025	ANIL SINGH B.M., ORIENTAL INSURANCE CO. LTD.,KALAHANDI RIMJHIMBALA PATI VS	VS VS	// // ()	
		DUTIKA NEGI		//	

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182	D-MACA/46675/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS JAYANTI ROUT	PRAMOD KUMAR TRIPATHY VS	// 0 //	
183	D-MATA/46461/2025	SHYALINI MOHANTY VS SANTOSH KUMAR DHAL BISOI	CHITTA RANJAN PATTNAIK VS	// 0 //	
184	D-MATA/46507/2025	SURENDRA KUMAR SUBUDHI VS BHAKTILATA BARIK	BYOMAKESH TRIPATHY VS	// 0 //	
185	D-MATA/46549/2025	DEBI PRASAD SATAPATHY VS HEMASHREE SOMASHEKAR	DEEPALI MAHAPATRA VS	// 0 //	
186	D-MATA/46587/2025	SMRUTI SANGITA PANDA VS DHRUBA CHARAN PANDA	LAKSMIDHAR KABI VS	// 0 //	
187	D-RPFAM/46533/2025	SANTOSH SAHOO VS PINKI SAHOO	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
188	D-RPFAM/46555/2025	PRATIMA DAS VS RABINDRANATH DAS	SURYAKANTA DASH VS	// 0 //	
189	D-RPFAM/46580/2025	ABHISEKH MOHANTY VS ITESHRI PANDA	DURGA PRASAD PATTNAIK VS	// 0 //	
190	D-RPFAM/46637/2025	SIBAPRASAD NAYAK VS SAGARIKA NAYAK @ DAS	AKASH BHUYAN VS	// 0 //	
191	D-RSA/46468/2025	GANGU PATRA VS GAMU PATRA	MANORANJAN MISHRA VS	// 0 //	
192	D-RSA/46481/2025	KAMALA BHATRA VS KUSA MALI	AMIT KUMAR NATH VS	// 0 //	
193	D-RSA/46602/2025	SILA JENA	M.BALAKRISHNA RAO	//	

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		VS	VS	0	
		RASANANDA JENA		//	
194	D-RSA/46611/2025	SUNA BEWA @ PRADHAN	PRANGYANANDA PATTANAİK	//	
		VS	VS	0	
		COLLECTOR, PURI		//	
195	D-RSA/46648/2025	SAI EDUCATIONAL AND CHARITABLE TRUST,KHURDA	SUSANTA KUMAR NAYAK	//	
		VS	VS	0	
		MINAKSHI SAHOO		//	
196	D-RVWPET/46492/2025	SANJEEV KUMAR SWANSI	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-TRP(C)/46473/2025	ALIVA SAHU	TARINI PANIGRAHI	//	AOR20220000151C202500029
		VS	VS	0	
		RANJAN KUMAR SAHU		//	
198	D-TRP(C)/46485/2025	MINAKSHI BEHERA	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		AVISEK PRADHAN		//	
199	D-TRP(C)/46539/2025	RITURAJ MOHANTY	DURGA PRASAD DHAL	//	
		VS	VS	0	
		MANOJ KUMAR MOHANTY		//	
200	D-WA/46445/2025	GANESH RAM GARTIA	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WA/46446/2025	SUSHANTA KUMAR DWIBEDY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WA/46457/2025	ABHIJIT BAIRAGI	PRATIK DASH	//	AOD20250000335C202500003
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WA/46477/2025	BISWAJIT KHUNTIA	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WA/46484/2025	KAMALAKANTA PATRI	RABI NARAYAN MISHRA	//	
		VS	VS	0	

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205	D-WA/46518/2025	D.G. AND I.G. OF POLICE, CUTTACK STATE OF ODISHA VS SUDARSAN MOHANTY	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500449
206	D-WA/46579/2025	KORAPUT DISTRICT PVT. BUS EMPLOYEES UNION VS SUB-COLLECTOR AND SDM, JEYPORE	ASIT KUMAR JENA VS	// // ()	
207	D-WA/46594/2025	STATE OF ODISHA VS BINAYAK PATEL	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000172C202500430
208	D-WA/46596/2025	STATE OF ODISHA VS ANANDINI PANDA	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000200C202500450
209	D-WA/46679/2025	SUBRAT KUMAR PADHY VS ODISHA PUBLIC SERVICE COMMISSION,CUTTACK	PAMI RATH(SR. ADV.) VS	// // ()	
210	D-WP(C)/46447/2025	M/S PANCHA BARLA, SUNDERAGRH VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA,	RAMESH CHANDRA JENA VS	// // ()	
211	D-WP(C)/46448/2025	HIMADRI SEKHAR MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// // ()	
212	D-WP(C)/46450/2025	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500098
213	D-WP(C)/46452/2025 WP(C)/32066/2025	MOTILAL MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	
214	D-WP(C)/46453/2025	BIJAYALAXMI PANDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// // ()	
215	D-WP(C)/46454/2025	SIBARAM SAHU @ SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// // ()	

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216	D-WP(C)/46455/2025 WP(C)/32067/2025	MITRABHANU PATEL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/46456/2025	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
218	D-WP(C)/46459/2025	RANJAN KUMAR SAHOO VS TUNI SAHU @ SAHOO	DEEPAK KUMAR PANI VS	// 0 //	AOR20220001490C202500028
219	D-WP(C)/46460/2025 WP(C)/32051/2025	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY VS STATE OF ORISSA	MANOJ KUMAR KILANIAM VS	// 0 //	
220	D-WP(C)/46462/2025	HEMRAJ ADJUAD VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	NIRANJAN LENKA VS	// 0 //	
221	D-WP(C)/46464/2025	MADHUSUDAN PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
222	D-WP(C)/46465/2025	PRASANNA BEHERA VS THE GENERAL MANAGER, (ADMIN), ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	BIKRAM KESHARI BAL VS	// 0 //	
223	D-WP(C)/46466/2025	SWATI PRIYA PALEI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
224	D-WP(C)/46467/2025	NIRANJAN SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
225	D-WP(C)/46469/2025	RATNAMALA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
226	D-WP(C)/46470/2025	ELINA MISHRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
227	D-WP(C)/46471/2025	SAMSUR RAHEMAN KHAN	SOUMENDRA PATTANAİK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/46475/2025	ALOK CHATTERJEE	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR		//	
229	D-WP(C)/46476/2025	NIRADA BARANA BISWAL	BHABANI SHANKAR RAYAGURU	//	
	WP(C)/32072/2025	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46478/2025	GOURANGA CHANDRA CHANDA	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR			
231	D-WP(C)/46479/2025	ASHOK KUMAR PUROHIT	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46482/2025	MAHALAXMI SHG, BARAGARH	PRAFULLA KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/46483/2025	KHIROD CHANDRA SAHOO	AMIT KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/46486/2025	SIDDHARTHA DASH	BIKASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/46487/2025	SK. MOHAMMAD MAKSUD	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46488/2025	M/S MAA TARA TARINI RICE MILL, GANJAM	BISHNU PRASAD SARANGI	//	
		VS	VS	0	
		AUTHORISED OFFICER, STATE BANK OF INDIA, BBSR		//	
237	D-WP(C)/46491/2025	GYANA RANJAN MALLICK	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/46493/2025	JOGESWAR ROHIDAS	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/46496/2025	STATE OF ODISHA MUSTAKIM KHAN @ BABUNU VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202500057
240	D-WP(C)/46497/2025	STATE OF ODISHA M/S.RUTUPARNA CONSTRUCTION, BBSR VS	ACHYUTANANDA PATTANAİK VS	// // ()	
241	D-WP(C)/46499/2025	STATE OF ODISHA ISWAR BHANDARY VS	NIRANJAN PANDA VS	// // ()	AOD20250000124C202500015
242	D-WP(C)/46500/2025	STATE OF ODISHA LAXMIPRASAD MAHAKUD VS	SURAJ MOHANTY VS	// // ()	
243	D-WP(C)/46501/2025	STATE OF ODISHA TRUPTI RANJAN PRADHAN VS	NARAYAN PRASAD PARJA VS	// // ()	
244	D-WP(C)/46502/2025	STATE OF ODISHA BABURAM NAHAK VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500305
245	D-WP(C)/46503/2025	STATE OF ODISHA SANKARSAN SAMAL VS	GOPAL KRUSHNA NANDA VS	// // ()	
246	D-WP(C)/46504/2025	STATE OF ODISHA BIJAYA KUMAR NATH VS	KARUNAKAR RATH VS	// // ()	
247	D-WP(C)/46505/2025	STATE OF ODISHA ABHIMANYU DASH VS	SURENDRA KUMAR DASH VS	// // ()	
248	D-WP(C)/46506/2025	ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR HARISH CHANDRA PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // ()	
249	D-WP(C)/46508/2025	STATE OF ODISHA DILLIP KUMAR KHANDAYATRAY VS PRINCIPAL SECY, PANCHAYAT RAJ AND D.W.DEPT.,BBSR	SIBAPRASAD PATI VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/46509/2025	M/S.BAPUJI GRAMYA SILPADYOG SAMITI, MALIPUBHABANI SANKAR DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/46510/2025	NAROTTAM BARIK VS STATE OF ORISSA	MANORANJAN PADHI VS STATE OF ORISSA	// 0 //	
252	D-WP(C)/46516/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/46520/2025 WP(C)/32077/2025	DEBASMITA CHAKRA VS STATE OF ODISHA	AVIJIT MISHRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/46521/2025	MANOMOHINI@MANAMOHINI MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/46522/2025	DHANESWAR MAHARANA VS STATE OF ODISHA	AKHAND VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/46523/2025	ARUN KUMAR ROUT VS STATE OF ODISHA	AKHAND VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/46524/2025	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/46525/2025 WP(C)/32088/2025	SWAPNESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/46527/2025	SEKHAR KUMAR GHADAI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS STATE OF ORISSA	// 0 //	
260	D-WP(C)/46528/2025	RANABIJOYA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/46529/2025	PUSPALATA PAIKARAY	SUBASH CHANDRA PUSPALAKA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/46530/2025	BHAKTI BHUSAN NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
263	D-WP(C)/46531/2025	SIDHARTHA SANKAR PATRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/46532/2025	PRIYANKA DAS	SUSANTA KUMAR LENKA	//	AOR20220001299C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/46534/2025	SHANKARSHAN NAYAK	AJAYA KUMAR NAYAK	//	
		VS	VS	()	
		STATE INFORMATION COMMISSIONER, BBSR		//	
266	D-WP(C)/46535/2025	MRINMAY PANDA	LAXMAN BHOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/46536/2025	NIRMALA RAY	SAPAN KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/46537/2025	CHHABI NAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/46538/2025	SARBESWAR BEHERA	GOPINATH MISHRA	//	
		VS	VS	()	
		ASST. SETTLEMENT OFFICER, SETTLEMENT, JEYPORE, KORAPUT		//	
270	D-WP(C)/46540/2025	MAHESHWAR BEHERA	ARUN KUMAR BUDHIA	//	AOD20240000603C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/46541/2025	GOURANGA CHANDRA NAYAK	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/46543/2025	INSTITUTE OF PROFESSIONAL STUDIES AND RESEARCH, BBSR	REVA BHISIPANDA	//	AOR20220001247C202500126
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46544/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD MONALISA SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	AOD20250000180C202500209
274	D-WP(C)/46547/2025	SASMITA ROUTRAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
275	D-WP(C)/46550/2025	NIRAKAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
276	D-WP(C)/46551/2025	KSHIROD PRASAD MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
277	D-WP(C)/46552/2025	JAGABANDHU JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
278	D-WP(C)/46554/2025	SUCHITRA SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
279	D-WP(C)/46556/2025	RAJENDRA KUMAR ROUTRAY VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
280	D-WP(C)/46559/2025	RAMESH CHANDRA HOTA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
281	D-WP(C)/46560/2025	PRATYUSH KUMAR BHATTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
282	D-WP(C)/46562/2025	SABITA KUMARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
283	D-WP(C)/46563/2025	OSI ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46565/2025	BHOLANATH SAHOO VS LILADULALI SAHOO	RANJAN KUMAR ROUT VS	// 0 //	
285	D-WP(C)/46567/2025	M/S. VARSHA CONSTRUCTION, RAIPUR, CHHATISGARH	ABHAKANTHA JUJHARSINGH	// 0	
286	D-WP(C)/46568/2025	CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED (CMPDI), RANCHI, JHARKHAND KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
287	D-WP(C)/46569/2025	PHARMACEUTICAL INSTITUTE OF INDIA PRIVATE LIMITED VS UNION OF INDIA	UMRIPENDU MOHANTY VS	// 0 //	
288	D-WP(C)/46570/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
289	D-WP(C)/46571/2025	ISHAAN INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	AOD20250000901C202500006
290	D-WP(C)/46572/2025	A. PRASANTI NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //	
291	D-WP(C)/46574/2025	AMBIKA ACHARYA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //	
292	D-WP(C)/46575/2025	JANGYASENI MAJHI@JAGYANSENI MAJHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
293	D-WP(C)/46577/2025	MANAS RANJAN DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //	
294	D-WP(C)/46578/2025	TAPAN KUMAR RAY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
295	D-WP(C)/46581/2025	MANAS RANJAN DAS	NIROD KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/46582/2025	SWADHIN JENA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/46583/2025	RAMACHANDRA PATTANAIAK	BHARAT JALLI	//	AOD20250001069C202500001
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/46585/2025	RANJITA DAS @ KAR	AMIT KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/46586/2025	NIRMAL CHANDRA DAS	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/46590/2025	BABAJI SAMANTRAY	NALINI KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/46593/2025	AKSHYA KUMAR PRADHAN	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/46595/2025	ANTARYAMI NAYAK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/46598/2025	MANGARAJ PRADHAN	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/46599/2025	SANGRAM KISHOR MALLICK	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		SUB-COLLECTOR, CUTTACK		//	
305	D-WP(C)/46600/2025	SRICHARAN PARIJA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/46601/2025	PRAVASINI SAHOO	ITISHREE TRIPATHY	//	AOD20220003503C202500013
		VS	VS	0	

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307	D-WP(C)/46603/2025	STATE OF ODISHA PREMRAJ SAHU VS	GOPAL PRASAD JENA VS	// // 0	
308	D-WP(C)/46604/2025	THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI JUDHISTER DALAI VS	AGNIHOTRA SAHU VS	// // 0	
309	D-WP(C)/46605/2025	STATE OF ODISHA BANAMALI PRADHAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
310	D-WP(C)/46606/2025	STATE OF ODISHA DEJALIN MAHALIK VS	MIHIR KANTA RATH VS	// // 0	
311	D-WP(C)/46609/2025	ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SUBHASH SAO VS	LAXMI SHARMA VS	// // 0	
312	D-WP(C)/46610/2025	STATE OF ODISHA DHIREN NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
313	D-WP(C)/46613/2025	STATE OF ODISHA HEMANTA KUMAR DAS VS	AJAY KUMAR TRIPATHY VS	// // 0	
314	D-WP(C)/46614/2025	STATE OF ODISHA KHETRAMOHAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
315	D-WP(C)/46615/2025	STATE OF ODISHA BIDESHI PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
316	D-WP(C)/46616/2025	STATE OF ODISHA PARBATI SAHOO VS	AJAY KUMAR TRIPATHY VS	// // 0	
317	D-WP(C)/46618/2025	STATE OF ODISHA AKSHAYA KUMAR SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/46619/2025	SWARNAMAYEE NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
319	D-WP(C)/46620/2025	DIGAMBAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
320	D-WP(C)/46621/2025	SHREE SHREE DHABALESWAR MAHAVIDYALAYA, VS STATE OF ODISHA	QUEEN KUMAR MISHRA (2) VS	// 0 //	
321	D-WP(C)/46622/2025	RUSI NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
322	D-WP(C)/46624/2025	LILANDRI MOHINI NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
323	D-WP(C)/46625/2025	DEBANANDA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
324	D-WP(C)/46626/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
325	D-WP(C)/46627/2025	ANITA MINZ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
326	D-WP(C)/46628/2025	BHUBANESWARI THAKURANI BIJE KRUPASAGAR, VS STATE OF ODISHA	ASIM KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202500014
327	D-WP(C)/46629/2025	ROHITA MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
328	D-WP(C)/46630/2025	SAMBIT TRIPATHY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500159
329	D-WP(C)/46632/2025	PRAMOD CHANDRA NANDA	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/46633/2025	GAUTAM BUDHA SINGH SAMANTA	AMITAV TRIPATHY	//	
		VS	VS	0	
		THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, ANGUL		//	
331	D-WP(C)/46635/2025	REKHANJALI BEHERA	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/46636/2025	SANTOSH KUMAR MOHANTY	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/46639/2025	SANTOSH KUMAR BARIK	PABITRA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/46640/2025	BISWANATH BHOI	SANKAR PRAASAD PANI	//	
		VS	VS	0	
		ODISHA STATE POLLUTION CONTROL BOARD, BBSR		//	
335	D-WP(C)/46642/2025	I.R.MARKETING, MADHYA PRADESH	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/46643/2025	SANJAYA KUMAR BALIARSINGH	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/46645/2025	M/S BASTAR ASSOCIATES , CHHATTISGARH	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/46647/2025	MANORANJAN PATEL	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/46650/2025	PHOENIX ARCPVT.LTD, MAHARASGTRA	AMITAV TRIPATHY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, GANJAM		//	
340	D-WP(C)/46651/2025	GURU CHARAN PATRA	DHANESWAR BEHERA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/46652/2025	STATE OF ODISHA REEMA DASH VS	DURGESH NARAYAN RATH VS	// // ()	
342	D-WP(C)/46653/2025	STATE OF ODISHA DHRUBANANDA PATRA VS	DHANESWAR BEHERA VS	// // ()	
343	D-WP(C)/46654/2025	STATE OF ODISHA SANANDA PADHAN VS	DURGESH NARAYAN RATH VS	// // ()	
344	D-WP(C)/46656/2025	STATE OF ODISHA NRUSINGHA CHARAN NANDI VS	AJAY KUMAR TRIPATHY VS	// // ()	
345	D-WP(C)/46657/2025	STATE OF ODISHA DAMODAR PRADHAN VS	DURGESH NARAYAN RATH VS	// // ()	
346	D-WP(C)/46659/2025	STATE OF ODISHA NIRANJAN BARIK VS	ACHYUTANANDA PATTANAİK VS	// // ()	
347	D-WP(C)/46661/2025	STATE OF ODISHA DOLLEY ROUT VS	DURGESH NARAYAN RATH VS	// // ()	
348	D-WP(C)/46663/2025	STATE OF ODISHA DR.TANKADHAR MISHRA VS	DURGESH NARAYAN RATH VS	// // ()	
349	D-WP(C)/46665/2025	STATE OF ODISHA POTHULA CHANDRA SEKHAR VS	AMIT PRASAD BOSE VS	// // ()	
350	D-WP(C)/46666/2025	STATE OF ODISHA SAMBIT TRIPATHY VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500160
351	D-WP(C)/46667/2025	STATE OF ODISHA RASHIKA BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/46669/2025	I.SAILAJA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
353	D-WP(C)/46671/2025	DILLIP KUMAR GUPTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
354	D-WP(C)/46673/2025	SANTI @ SATYABHAMA SETHI VS ADHAR SETHI	ASHOK KUMAR SAHOO VS	// () //	
355	D-WP(C)/46674/2025	DR.PRAMOD KUMAR DEBTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
356	D-WP(C)/46676/2025	AMIYA RANJAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
357	D-WP(C)/46677/2025	BRUNDA @ BRUNDABATI ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// () //	
358	D-WP(C)/46678/2025	UDIT KUMAR BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
359	D-WP(C)/46680/2025	RAMESH CHANDRA MUKHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
360	D-WP(C)/46681/2025	SRIDHAR SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
361	D-WPCRL/34727/2025	KUNIRANI JENA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //	AOR20220004152C202500043
362	D-ABLAPL/34720/2025	ADITYA PATRA VS STATE OF ODISHA	SWARAJ PATEL VS	GURUNDIA /46 /2025 () //	AOR20220000246C202500090
363	D-ABLAPL/34723/2025	SONIA PADHI	JAGABANDHU SAHU	BARGARH /373 /2025	AOR20220001487C202500097

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/34724/2025	SANJUKTA TANTY	KRANTI PRABHA MUKHI	ULLUNDA /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/34735/2025	SAIENDRA KUMAR AGARWAL	BYOMOKESH SAHOO	KUCHINDA /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/34737/2025	KANHU CHARAN KHATUA	KURESH PRASAD DASH	BUGUDA /846 /2023	AOR20220001390C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/34738/2025	PINKU NAYAK	ASHOK KUMAR PRADHAN	NIMAKHANDI /139 /2025	AOR20220001590C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/34748/2025	SUJAY BISWAS	MAMATA MISHRA	MALKANGIRI /512 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/34751/2025	PRAHALAD PALEI @ PRAHALAD KUMAR PALEI	ABESH KAMAL	GHATAGAON /508 /2025	AOR20230000513C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/34752/2025	TAPAN BARMAN	JAYANTA KUMAR MAJHI	SINGLA /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/34755/2025	BIMAL ORAM	BIJAYA KUMAR RAGADA	BADMAL /180 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/34757/2025	GANESWAR PARIDA	HARMOHAN DHAL	TIGIRIA /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/34758/2025	SURESH CHANDRA SAHOO	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/34761/2025	SK. JAWED AKBAL	PRAVU PITYARTHI KU. PANDIT	GHASIPURA /309 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/34764/2025	STATE OF ODISHA SRIMUKHA RANA VS	BIKASH CHANDRA PARIJA VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()	
376	D-ABLAPL/34765/2025	STATE OF ODISHA KARAN KUMAR BARUA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /244 /2025 ()	
377	D-ABLAPL/34767/2025	STATE OF ODISHA CHANDRAKANTA BEHERA @ SIBU BEHERA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /244 /2025 ()	
378	D-ABLAPL/34768/2025	STATE OF ODISHA SUBRAT PANDAB VS	AMIT PRASAD BOSE VS	// MARKAT NAGAR /188 /2022 ()	
379	D-ABLAPL/34769/2025	STATE OF ODISHA CHIRAG DAS VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /244 /2025 ()	
380	D-ABLAPL/34770/2025	STATE OF ODISHA BIKASH MALLIK VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /244 /2025 ()	
381	D-ABLAPL/34771/2025	STATE OF ODISHA BHARATI BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /322 /2025 ()	
382	D-ABLAPL/34775/2025	STATE OF ODISHA RAJANIKANTA PAIKARAY VS	RABINDRA NATH PANDA VS	// //0 ()	
383	D-ABLAPL/34776/2025	STATE OF ODISHA SNEHASIS DHARA VS	JAYAKRISHNA MOHAPATRA VS	// DHAMARA PS /10 /2025 ()	
384	D-ABLAPL/34777/2025	STATE OF ODISHA GOURI MAJHI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /281 /2025 ()	
385	D-ABLAPL/34779/2025	STATE OF ODISHA GOBINDA CHANDRA JENA @ JATIA VS	BIKASH CHANDRA PARIJA VS	// BALICHANDRAPUR /340 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/34784/2025	SANTOSH BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SAHID NAGAR P.S. /275 /2025 () //	
387	D-ABLAPL/34788/2025	RAI SRI CHINMAYA SRICHANDAN VS STATE OF ODISHA	DEEP KUMAR MOHANTY VS	KHANDAGIRI P.S. /747 /2025 () //	
388	D-ABLAPL/34791/2025	KARTIK MALIK VS STATE OF ODISHA	DIPIKA SUKLA VS	PARADEEP MODEL /318 /2025 () //	
389	D-ABLAPL/34797/2025	KALIA @ BIKASH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /585 /2025 () //	
390	D-ABLAPL/34804/2025	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /525 /2025 () //	AOR20220000052C202500015
391	D-ABLAPL/34805/2025	SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1196 /2025 () //	
392	D-ABLAPL/34809/2025	ANIRUDHA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	KENDRAPARA SADAR /477 /2025 () //	
393	D-ABLAPL/34810/2025	RAJA PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JODA /215 /2025 () //	
394	D-ABLAPL/34811/2025	SURESH PANI VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /309 /2024 () //	
395	D-ABLAPL/34813/2025	MITUL KARADA @ MITULA KARAD VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /160 /2025 () //	
396	D-ABLAPL/34821/2025	ASHIS SWAIN @ ASIS SWAIN @ NATU VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CHOUDWAR /667 /2025 () //	
397	D-ABLAPL/34824/2025	DEBASIS MOHANTA	BIBEKANANDA MAHAPATRA	KALINGA NAGAR /405 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/34828/2025	MANOJ KUMAR SAHU	SIVA SANKAR CHAINI	DEOGAON /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/34832/2025	SATRUGHAN MALIK @ MALLICK	MD. GOLAM MADANI	GHASIPURA /413 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/34833/2025	ASHISH KUMAR GANDA	AMITAV TRIPATHY	CHAKAPADA PS /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/34836/2025	KAMAR SAJUDDIN KHAN	MD. GOLAM MADANI	GHASIPURA /413 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/34837/2025	AJAY KUMAR SWAIN @ AJA SWAIN	BISWAJIT RANJAN TRIPATHY	LAXMIPUR /155 /2022	AOD20240000069C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/34840/2025	BAILOCHANA @ BAILOCHAN NAYAK	MAHIMANANDA SWAIN	MANGALPUR /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/34842/2025	TURANGI HIKAKA	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/34843/2025	PRAHALAD KUMAR PALEI	SAILAZA NANDAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/34844/2025	SRIDHAR JETHI @ SRIDHAR JETHY	JAYDEEP PAL	LALBAG /435 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/34848/2025	M. RAMASIYAKATIA @ NANDILLA RAMULU	SURYAKANTA DWIBEDI	BELPARA /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/34849/2025	SAHIL MOHAMMED	AMLAN SHAKTI PAUL	KHURDA MODEL /289 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/34856/2025	STATE OF ODISHA AJAYA PARIDA @ RAY @ AHAY KUMAR RAY VS	SUJATA JENA VS	// BAIDESWAR /164 /2025 ()	
410	D-ABLAPL/34872/2025	STATE OF ODISHA SANTOSH PALAI VS	BYOMAKESH TRIPATHY VS	// //0 ()	
411	D-ABLAPL/34876/2025	STATE OF ODISHA TANMAYA KUMAR SATHUA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
412	D-ABLAPL/34877/2025	STATE OF ODISHA PANCHANAN MEHER VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202500008
413	D-ABLAPL/34880/2025	STATE OF ODISHA SRIKANTA DASH VS	BYOMAKESH TRIPATHY VS	// //0 ()	
414	D-ABLAPL/34884/2025	STATE OF ODISHA BISWAMBAR DASH VS	BYOMAKESH TRIPATHY VS	// //0 ()	
415	D-ABLAPL/34890/2025	STATE OF ODISHA SUBHADRA JENA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
416	D-ABLAPL/34893/2025	STATE OF ODISHA GOUTAM GIRI VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202500121
417	D-ABLAPL/34898/2025	STATE OF ODISHA SUDHANSU BHUSAN SAHOO @ TAPAN VS	SATYABRATA DASH VS	// // ()	
418	D-ABLAPL/34900/2025	STATE OF ODISHA PARIMI KALAMMA @ P.KALMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // () //	

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MISC CASES FILED on :11/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/33302/2025 WPCRL/ /	SUSMITA PALIA@PATRA MP	RAJ KISHOR SWAIN	38/2025
2	D-CRLLP/34749/2025 CRLLP/ /	STATE OF ODISHA MP	JATESWAR NAYAK (A.G. A.)	72/2025
3	D-CRLMP/28739/2025 CRLMP/1232/2025	ST MINERALS PVT. LTD., JAJPUR MP		243/2025
4	D-CRLMP/34800/2025 CRLMP/ /	SANGRAM KESHARI MOHANTY MP	ASIT KUMAR JENA	244/2025
5	D-SA/139/2001 SA/139/2001	ANANDA SARAF MP	M/S. S.C.MOHANTY,M/S.AJAYA KU. NANDA,G.SAHU	311/2025
6	D-JCRLA/4461/2024 JCRLA/17/2024	RAJIB KUMAR JENA MP	M/S. MONIKA SAMAL,JAYASHREE BISWAL,MS. ANIMA KUMARI DE	366/2025
7	D-JCRLA/23083/2024 JCRLA/133/2024	KUNU@RAJARAM HANSDAH MP	MS. KUMUDINI PANDA (AMICUS CURIAE)	367/2025
8	D-JCRLA/23083/2024 JCRLA/133/2024	KUNU@RAJARAM HANSDAH MP	MS. KUMUDINI PANDA (AMICUS CURIAE)	368/2025
9	D-TRP(C)/46485/2025 TRP(C)/ /	MINAKSHI BEHERA MP	ANUGRAHA NARAYAN SAMANTRAY	425/2025
10	D-TRP(C)/46539/2025 TRP(C)/ /	RITURAJ MOHANTY MP	DURGA PRASAD DHAL	426/2025
11	D-CONTC/4343/2023 CONTC/4343/2023	PRATAP KUMAR PARIDA MP		435/2025
12	D-CONTC/7416/2024 CONTC/1209/2024	AJIT KUMAR DAS MP		436/2025
13	D-CONTC/8734/2023 CONTC/8734/2023	SUBIMAL DAS MP	BIMBISAR DASH,A.NAYAK, P.NAYAK,B.DALBHERA,S.P.PATNAIK	437/2025
14	D-RVWPET/46492/2025 RVWPET/ /	SANJEEV KUMAR SWANSI MP	ADV.	441/2025
15	D-RVWPET/46492/2025 RVWPET/ /	SANJEEV KUMAR SWANSI MP	ADV.	442/2025
16	D-RPFAM/46533/2025 RPFAM/ /	SANTOSH SAHOO MP	SUBASH CHANDRA PUSPALAKA	522/2025
17	D-RPFAM/46533/2025 RPFAM/ /	SANTOSH SAHOO MP	SUBASH CHANDRA PUSPALAKA	523/2025
18	D-RPFAM/46555/2025 RPFAM/ /	PRATIMA DAS MP	SURYAKANTA DASH	524/2025
19	D-RPFAM/46637/2025 RPFAM/ /	SIBAPRASAD NAYAK MP	AKASH BHUYAN	525/2025
20	D-RPFAM/46637/2025 RPFAM/ /	SIBAPRASAD NAYAK MP	AKASH BHUYAN	526/2025
21	D-RPFAM/46637/2025 RPFAM/ /	SIBAPRASAD NAYAK MP	AKASH BHUYAN	527/2025
22	D-CMAPL/45788/2025 CMAPL/330/2025	SANJAY KESHARI MOHAPATRA MP	ADV.	556/2025
23	D-MATA/46507/2025 MATA/ /	SURENDRA KUMAR SUBUDHI MP	BYOMAKESH TRIPATHY	640/2025
24	D-MATA/45420/2025 MATA/ /	ROJALIN MISHRA MP	AKSHAYA KUMAR JENA	641/2025
25	D-MATA/46507/2025 MATA/ /	SURENDRA KUMAR SUBUDHI MP	BYOMAKESH TRIPATHY	642/2025
26	D-MATA/46587/2025	SMRUTI SANGITA PANDA	LAKSMIDHAR KABI	

27	MATA/ / D-MATA/42280/2025	MP ANIKET PUROHIT	NIRANJAN PANDA	643/2025
28	MATA/ / D-FAO/591/2020	MP NIRAMALA MEHER		644/2025
29	FAO/591/2020 D-FAO/34617/2025	MP THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED	ANANDRANJAN	971/2025
30	FAO/407/2025 D-FAO/34629/2025	MP THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED	ANANDRANJAN	972/2025
31	FAO/402/2025 D-FAO/32679/2025	MP D.M., UNITED INDIA INSURANCE CO. LTD	RAJESH CHANDRA SAHOO 1	973/2025
32	FAO/ / D-FAO/36804/2025	MP D.M., M/S. ORIENTAL INSURANCE CO. LTD	PRAMOD KUMAR TRIPATHY	974/2025
33	FAO/447/2025 D-BLAPL/23215/2025	MP HRUSHIKESH MALLIK	ASISH KUMAR RAY	975/2025
34	BLAPL/8254/2025 D-BLAPL/23467/2025	MP TAPAN BHOI @ TAPU	DEBI PRASAD PATTNAIK	1086/2025
35	BLAPL/8194/2025 D-BLAPL/9687/2024	MP RAJIB LOCHAN MOHAPATRA	GOPINATH MISHRA	1087/2025
36	BLAPL/3378/2024 D-CRLREV/34722/2025	MP SOBHAGYASUNDAR ROUT	SUNIL KUMAR PANDA	1088/2025
37	CRLREV/ / D-CRLREV/34722/2025	MP SOBHAGYASUNDAR ROUT	SUNIL KUMAR PANDA	1292/2025
38	CRLREV/ / D-CRLREV/33249/2025	MP SMT.SABITA@SMT.SABITA KALLA		1293/2025
39	CRLREV/850/2025 D-CRLREV/34739/2025	MP JITENDRA SAHU@JITENDRA KUMAR SAH	BRAJA KISHOR PANDA	1294/2025
40	CRLREV/ / D-CRLREV/34739/2025	MP JITENDRA SAHU@JITENDRA KUMAR SAH	BRAJA KISHOR PANDA	1295/2025
41	CRLREV/ / D-CRLREV/34746/2025	MP BISWANATH PRADHAN	PRIYA RANJAN SINGH	1296/2025
42	CRLREV/ / D-CRLREV/33450/2025	MP SIBADATTA PATI	AMIT PRASAD BOSE	1297/2025
43	CRLREV/870/2025 D-CRLREV/19330/2025	MP DR.DILBAG SINGH THAKUR@THAKUR DID	DEBASHISH HANDA	1298/2025
44	CRLREV/328/2025 D-CRLREV/34823/2025	MP RUDRA PRASAD LENKA @ RUDRA PRATA	PHANIKABHUSAN ROUSTRAY	1299/2025
45	CRLREV/ / D-CRLREV/34874/2025	MP ANANYA MISHRA	NITYANANDA BEHURIA	1300/2025
46	CRLREV/ / D-RSA/46468/2025	MP GANGU PATRA	MANORANJAN MISHRA	1301/2025
47	RSA/ / D-RSA/45574/2025	MP SULOCHANA PRADHAN	DEVAVRAT DEVESH	1537/2025
48	RSA/ / D-RSA/429/2023	MP SARADA SAHOO	MANMAYA KUMAR DASH	1538/2025
49	RSA/429/2023 D-RSA/41395/2025	MP SATYAJIT MAHAPATRA	SANTOSH KUMAR NANDA	1539/2025
50	RSA/ / D-RSA/39542/2025	MP BHAGYA BATI NAIK	SWARUP KUMAR PATNAIK	1540/2025
51	RSA/560/2025 D-RSA/46611/2025	MP SUNA BEWA @ PRADHAN	PRANGYANANDA PATTANAIAK	1541/2025
52	RSA/ / D-RSA/46611/2025	MP SUNA BEWA @ PRADHAN	PRANGYANANDA PATTANAIAK	1542/2025
53	RSA/ / D-CMP/46494/2025	MP SRI SRI GOPINATH JEW THAKUR BIJE NIJ	ARUN KUMAR BISHRA KISHORE KUMAR CHAUDHURY @ CHAUDHURY	1543/2025
54	CMP/ / D-CMP/46612/2025	MP RAMESH KUMAR MANDOTHIA	SOURAV SUMAN BHUYAN	1855/2025
55	CMP/ / D-CMP/46617/2025	MP MANOJ KUMAR BEHERA	SOUMYA MISHRA	1856/2025
56	CMP/ / D-CMP/46597/2025	MP BHARAT CHANDRA BARIK	SUSANTA KUMAR BARAL	1857/2025
57	CMP/ / D-ABLAPL/29038/2025	MP TANYA SAROSE NAYAK		1858/2025
	ABLAPL/11234/2025	MP		2028/2025

58	D-ABLAPL/29004/2025 ABLAPL/11321/2025	AJAY KUMAR MALIK MP		2029/2025
59	D-ABLAPL/25310/2025 ABLAPL/9967/2025	PRATAP JENA MP		2030/2025
60	D-ABLAPL/13761/2025 ABLAPL/5523/2025	DILLIP SETHY @ DILLIP KU SETHY MP		2031/2025
61	D-ABLAPL/30349/2025 ABLAPL/11725/2025	PINTU SAHOO MP		2032/2025
62	D-ABLAPL/16172/2025 ABLAPL/7046/2025	RAGHUNATH BANARJEE MP		2033/2025
63	D-ABLAPL/29388/2025 ABLAPL/11615/2025	JITU MAHANANDA @ SARAT MAHANANDA @ JITU @ SHARAT MAHANANDAN MP		2034/2025
64	D-MACA/46449/2025 MACA/ /	D.M.,RELIANCE GENERAL INSURANCE CO.LTD. MP	SUBRAT SATPATHY	2612/2025
65	D-MACA/46458/2025 MACA/ /	DEBABRATA MISHRA MP	PRADEEP KUMAR MISHRA	2613/2025
66	D-MACA/46458/2025 MACA/ /	DEBABRATA MISHRA MP	PRADEEP KUMAR MISHRA	2614/2025
67	D-MACA/46463/2025 MACA/ /	PRERANA MISHRA MP	PRADEEP KUMAR MISHRA	2615/2025
68	D-MACA/46463/2025 MACA/ /	PRERANA MISHRA MP	PRADEEP KUMAR MISHRA	2616/2025
69	D-MACA/44110/2025 MACA/ /	B.M., NATIONAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	2617/2025
70	D-MACA/44110/2025 MACA/ /	B.M., NATIONAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	2618/2025
71	D-MACA/46662/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO. LTD., MP	KARISHMA BALA PATI	2619/2025
72	D-MACA/46675/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	2620/2025
73	D-MACA/46675/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	2621/2025
74	D-CRLA/1071/2022 CRLA/1071/2022	TRINATH PRADHAN MP	SUSMITA PATTNAIK	3094/2025
75	D-CRLA/33583/2025 CRLA/1250/2025	SK.TAMIR MP	TIRTH KUMAR SAHU	3095/2025
76	D-CRLA/33583/2025 CRLA/1250/2025	SK.TAMIR MP	TIRTH KUMAR SAHU	3096/2025
77	D-CRLA/174/2021 CRLA/174/2021	KHAGESWAR MOHAPATRA MP	BIJAYA KUMAR MOHANTY	3097/2025
78	D-CRLA/346/2023 CRLA/346/2023	MAKARA SINGH@MAKARU MP	SAPAN KUMAR LENKA	3098/2025
79	D-CRLA/21510/2024 CRLA/847/2024	BIJU@ABHISHEK TANTY MP	SURENDRA MOHANTY	3100/2025
80	D-CRLA/34846/2025 CRLA/ /	ANANTA PUJARI MP	TUKUNA KUMAR MISHRA	3101/2025
81	D-CRLA/34846/2025 CRLA/ /	ANANTA PUJARI MP	TUKUNA KUMAR MISHRA	3102/2025
82	D-CRLA/34846/2025 CRLA/ /	ANANTA PUJARI MP	TUKUNA KUMAR MISHRA	3103/2025
83	D-CRLA/34861/2025 CRLA/ /	CCL MP	TUKUNA KUMAR MISHRA	3104/2025
84	D-CRLA/34861/2025 CRLA/ /	CCL MP	TUKUNA KUMAR MISHRA	3105/2025
85	D-CRLA/34861/2025 CRLA/ /	CCL MP	TUKUNA KUMAR MISHRA	3106/2025
86	D-CRLMC/32316/2025 CRLMC/4427/2025	ASHISH KUMAR BARIK MP	RAKESH KUMAR DAS	3320/2025
87	D-CRLMC/31943/2025 CRLMC/4678/2025	MONALISHA NAYAK MP	RAMAKANTA NAYAK	3321/2025
88	D-CRLMC/34729/2025 CRLMC/ /	RAJESH@RAKESH PATRA MP	MAHES DAS	3322/2025
89	D-CRLMC/31884/2025	DEBENDRA MANDAL		

	CRLMC/4349/2025	MP		3323/2025
90	D-CRLMC/34730/2025 CRLMC/ /	AJAY SATNAMI MP	BIKRAM CHANDRA GHADEI	3324/2025
91	D-CRLMC/34731/2025 CRLMC/ /	LAXMIKANTA SAHOO MP	SIDHARTH SANKAR MOHAPATRA	3325/2025
92	D-CRLMC/34603/2025 CRLMC/4688/2025	NALINI KANT DASH MP	SASANKA SEKHAR DAS	3326/2025
93	D-CRLMC/34754/2025 CRLMC/ /	PRASANNA KUMAR NAYAK MP	RAJAT KUMAR PANDA	3327/2025
94	D-CRLMC/34760/2025 CRLMC/ /	DAS PRAVAS KUMAR BAGLA MP	PRATEIK PARIJA	3328/2025
95	D-CRLMC/32672/2025 CRLMC/4460/2025	GOUTAM SAMAL MP		3329/2025
96	D-CRLMC/30974/2025 CRLMC/4137/2025	AHALYA DAS MP		3330/2025
97	D-CRLMC/32219/2025 CRLMC/4358/2025	RABINDRA KUMAR BEHERA MP		3331/2025
98	D-CRLMC/34774/2025 CRLMC/ /	LIPU SWAIN MP	RAKESH BEHERA	3332/2025
99	D-CRLMC/34786/2025 CRLMC/ /	OMM PRAKESH JENA MP	ASIT KUMAR JENA	3333/2025
100	D-CRLMC/34794/2025 CRLMC/ /	AMULY MALLIK@MALIK MP	KUMAR PRAJWAL	3334/2025
101	D-CRLMC/11713/2025 CRLMC/1601/2025	TANUJ KUMAR SABAT MP	LALATENDU SAMANTARAY	3335/2025
102	D-CRLMC/3851/2023 CRLMC/3851/2023	MD.SUKHAL@MAHAMMAD MAUJUD@MD.MAJUD MP		3336/2025
103	D-CRLMC/34806/2025 CRLMC/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	3337/2025
104	D-CRLMC/34806/2025 CRLMC/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	3338/2025
105	D-CRLMC/34841/2025 CRLMC/ /	AYUSHMAN @ AYUSMAN SWAIN MP	MANAS KUMAR CHAND	3339/2025
106	D-CRLMC/34834/2025 CRLMC/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	3340/2025
107	D-CRLMC/34834/2025 CRLMC/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	3341/2025
108	D-CRLMC/34869/2025 CRLMC/ /	PRASANTA KUMAR MOHANTY MP	PRATIK DASH	3342/2025
109	D-CRLMC/34864/2025 CRLMC/ /	MAMATARANI BEHERA MP	PARTHA SARATHI DAS	3343/2025
110	D-CRLMC/34888/2025 CRLMC/ /	RINKU BARIK MP	AMITAV TRIPATHY	3344/2025
111	D-CRLMC/34892/2025 CRLMC/ /	DESHABANDHU KHATUA MP	AMITAV TRIPATHY	3345/2025
112	D-WA/46446/2025 WA/ /	SUSHANTA KUMAR DWIBEDY MP	MANOJA KUMAR KHUNTIA	4345/2025
113	D-WA/46446/2025 WA/ /	SUSHANTA KUMAR DWIBEDY MP	MANOJA KUMAR KHUNTIA	4346/2025
114	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4347/2025
115	D-WA/28778/2025 WA/1423/2025	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4348/2025
116	D-WA/46518/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4349/2025
117	D-WA/46579/2025 WA/ /	KORAPUT DISTRICT PVT. BUS EMPLOYEES UNION MP	PRASANTA KUMAR NANDA	4350/2025
118	D-WA/46518/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4351/2025
119	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4352/2025
120	D-WA/46594/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4353/2025

121	D-WA/46594/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4354/2025
122	D-WA/46596/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4355/2025
123	D-WA/46596/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4356/2025
124	D-WA/43213/2024 WA/2937/2024	PITAMBAR PATRA MP	BIJAYA KUMAR ROUTRAY, JAYDEEP PAL, A.PAL, L.DASH, C. MOHA	4357/2025
125	D-WA/46679/2025 WA/ /	SUBRAT KUMAR PADHY MP	PAMI RATH(SR. ADV.)	4358/2025
126	D-WA/46679/2025 WA/ /	SUBRAT KUMAR PADHY MP	PAMI RATH(SR. ADV.)	4359/2025
127	D-WP(C)/46447/2025 WP(C)/ /	M/S PANCHA BARLA, SUNDERAGRH MP	RAMESH CHANDRA JENA	20153/2025
128	D-WP(C)/29633/2025 WP(C)/20720/2025	JAGANNATH MISHRA MP	UPENDRA KUMAR SAMAL	20154/2025
129	D-WP(C)/30869/2025 WP(C)/21818/2025	TRILOCHAN RANA MP		20155/2025
130	D-WP(C)/46450/2025 WP(C)/ /	KAILASH CHANDRA MISHRA MP	RANJAN KUMAR ROUT	20156/2025
131	D-WP(C)/46454/2025 WP(C)/ /	SIBARAM SAHU @ SAHOO MP	GYANENDRA KUMAR TRIPATHY	20157/2025
132	D-WP(C)/46453/2025 WP(C)/ /	BIJAYALAXMI PANDA MP	GYANENDRA KUMAR TRIPATHY	20158/2025
133	D-WP(C)/46456/2025 WP(C)/ /	SUSHANTA KUMAR BEHERA MP	GYANENDRA KUMAR TRIPATHY	20159/2025
134	D-WP(C)/16789/2025 WP(C)/11478/2025	SENIOR CITIZENS VIKASH PARISHAD MP	KARUNAKAR JENA	20160/2025
135	D-WP(C)/23065/2025 WP(C)/15974/2025	ALEKHA CHANDRA SAHOO MP	SASHIBHUSAN DAS, SASHIBHUSAN DAS	20161/2025
136	D-WP(C)/46459/2025 WP(C)/ /	RANJAN KUMAR SAHOO MP	DEEPAK KUMAR PANI	20162/2025
137	D-WP(C)/46465/2025 WP(C)/ /	PRASANNA BEHERA MP	BIKRAM KESHARI BAL	20163/2025
138	D-WP(C)/46471/2025 WP(C)/ /	SAMSUR RAHEMAN KHAN MP	SOUMENDRA PATTANAIAK	20164/2025
139	D-WP(C)/42768/2025 WP(C)/29912/2025	MADHUSUDAN NANDA MP		20165/2025
140	D-WP(C)/4039/2023 WP(C)/4039/2023	SUJIT KUMAR MOHANTY MP		20166/2025
141	D-WP(C)/46476/2025 WP(C)/32072/2025	NIRADA BARANA BISWAL MP	BHABANI SHANKAR RAYAGURU	20167/2025
142	D-WP(C)/46486/2025 WP(C)/ /	SIDDHARTHA DASH MP	BIKASH MISHRA	20168/2025
143	D-WP(C)/46487/2025 WP(C)/ /	SK. MOHAMMAD MAKSUD MP	SOUBHAGYA SUNDAR DAS	20169/2025
144	D-WP(C)/40615/2025 WP(C)/28085/2025	PURNA CHANDRA BARIK MP	LALIT KUMAR MAHARANA	20170/2025
145	D-WP(C)/46491/2025 WP(C)/ /	GYANA RANJAN MALLICK MP	KHAGESWAR BEHERA	20171/2025
146	D-WP(C)/16469/2024 WP(C)/10030/2024	NAYANA JENA MP	ASHIS KUMAR MISHRA	20172/2025
147	D-WP(C)/29736/2025 WP(C)/20793/2025	PRAMOD KUMAR BEHERA MP	MANORANJAN MUDULI	20173/2025
148	D-WP(C)/46505/2025 WP(C)/ /	ABHIMANYU DASH MP	SURENDRA KUMAR DASH	20174/2025
149	D-WP(C)/38133/2025 WP(C)/27192/2025	JAYAGURU DAS @ DASH MP	ABHILASH MISHRA	20175/2025
150	D-WP(C)/46499/2025 WP(C)/ /	ISWAR BHANDARY MP	NIRANJAN PANDA	20176/2025
151	D-WP(C)/41377/2025 WP(C)/28953/2025	PRAFULLA KUMAR MAHAUTY MP		20177/2025
152	D-WP(C)/46502/2025	BABURAM NAHAK	SOUBHAGYA KUMAR DASH	

	WP(C)/ /	MP		20178/2025
153	D-WP(C)/24439/2021	BHAKTA BACHALA BEHERA		
	WP(C)/24439/2021	MP		20179/2025
154	D-WP(C)/24443/2021	PURNA CHANDRA PANDA		
	WP(C)/24443/2021	MP		20180/2025
155	D-WP(C)/24446/2021	SIMANCHALA SETHI		
	WP(C)/24446/2021	MP		20181/2025
156	D-WP(C)/14841/2014	PRAVATI BISWAL		
	WP(C)/14841/2014	MP		20182/2025
157	D-WP(C)/14839/2014	DEBENDRA MOHANTY		
	WP(C)/14839/2014	MP		20183/2025
158	D-WP(C)/45115/2025	ASHOK KUMAR JAL		
	WP(C)/31376/2025	MP		20184/2025
159	D-WP(C)/46525/2025	SWAPNESWAR GOCHHAYAT	AKSHAYA KUMAR JENA	
	WP(C)/32088/2025	MP		20185/2025
160	D-WP(C)/27611/2025	BALABHADRA MOHANTY		
	WP(C)/19841/2025	MP		20186/2025
161	D-WP(C)/46529/2025	PUSPALATA PAIKARAY	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		20187/2025
162	D-WP(C)/46537/2025	CHHABI NAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		20188/2025
163	D-WP(C)/46538/2025	SARBESWAR BEHERA	GOPINATH MISHRA	
	WP(C)/ /	MP		20189/2025
164	D-WP(C)/6905/2025	SUBASH CHANDRA PANDA	NIHAL RATH	
	WP(C)/5374/2025	MP		20190/2025
165	D-WP(C)/43889/2025	SRIMATI SUNA	LAXMI SHARMA	
	WP(C)/ /	MP		20191/2025
166	D-WP(C)/46540/2025	MAHESHWAR BEHERA	ARUN KUMAR BUDHIA	
	WP(C)/ /	MP		20192/2025
167	D-WP(C)/44786/2025	M/S BRIDGE AND ROOF COMPANY (INDIA) LTD. BILKAIPUR	MOTILAL PRASAD BEHERA	
	WP(C)/31730/2025	MP		20193/2025
168	D-WP(C)/46541/2025	GOURANGA CHANDRA NAYAK	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		20194/2025
169	D-WP(C)/22144/2022	PUSPALATA SAMAL		
	WP(C)/22144/2022	MP		20195/2025
170	D-WP(C)/46547/2025	SASMITA ROUSTRAY	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		20196/2025
171	D-WP(C)/52116/2024	DEBASIS SAHOO	SACHIDANANDA SAHOO	
	WP(C)/32372/2024	MP		20197/2025
172	D-WP(C)/46551/2025	KSHIROD PRASAD MEHER	ANIRUDHA DAS	
	WP(C)/ /	MP		20198/2025
173	D-WP(C)/46552/2025	JAGABANDHU JENA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		20199/2025
174	D-WP(C)/12633/2015	JAGADISH PARIDA	M/S.PURUSOTTAM RANA	
	WP(C)/12633/2015	MP		20200/2025
175	D-WP(C)/12633/2015	JAGADISH PARIDA	M/S.PURUSOTTAM RANA	
	WP(C)/12633/2015	MP		20201/2025
176	D-WP(C)/12633/2015	JAGADISH PARIDA	M/S.PURUSOTTAM RANA	
	WP(C)/12633/2015	MP		20202/2025
177	D-WP(C)/7673/2024	GANGADHAR SAMAL		
	WP(C)/4310/2024	MP		20203/2025
178	D-WP(C)/46543/2025	INSTITUTE OF PROFESSIONAL STUDIES AND RESEARCH (IPSAR)	DEBESWARAN DAS	
	WP(C)/ /	MP		20204/2025
179	D-WP(C)/46560/2025	PRATYUSH KUMAR BHATTA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		20205/2025
180	D-WP(C)/3783/2025	BIDYUT KUMAR RATH	SUVASHISH PATTANAIK	
	WP(C)/3116/2025	MP		20206/2025
181	D-WP(C)/46562/2025	SABITA KUMARI SAHOO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20207/2025
182	D-WP(C)/46563/2025	OSI ROUT	PRAMOD KUMAR ROUT	
	WP(C)/ /	MP		20208/2025
183	D-WP(C)/32483/2025	BHASKAR SAHOO	NIRANJAN PANDA	
	WP(C)/22745/2025	MP		20209/2025

184	D-WP(C)/46569/2025 WP(C)/ /	PHARMACEUTICAL INSTITUTE OF INDIA MP	PARINATH MOHANTY CUTTACK	20210/2025
185	D-WP(C)/46578/2025 WP(C)/ /	TAPAN KUMAR RAY MP	ATMAJIT MANMITH DAS	20211/2025
186	D-WP(C)/46585/2025 WP(C)/ /	RANJITA DAS @ KAR MP	AMIT KUMAR SAHOO	20212/2025
187	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	20214/2025
188	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	DR. NITYA NANDA BEHURIA	20215/2025
189	D-WP(C)/44118/2025 WP(C)/ /	Dr. LAXMIDHAR BISWAL MP	RITURANJAN CHHOTARAY	20216/2025
190	D-WP(C)/45657/2025 WP(C)/ /	KALYANMAYEE SELF HELP GROUP. JALESA MP	SUNIL KUMAR MISHRA	20217/2025
191	D-WP(C)/31793/2021 WP(C)/31793/2021	MAHENDRA OJHA MP	BASUDEV PUJARI	20218/2025
192	D-WP(C)/42574/2025 WP(C)/30142/2025	RAMESH CHANDRA TRIPATHY MP	LAXMIKANTA MOHANTY	20219/2025
193	D-WP(C)/46609/2025 WP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	20220/2025
194	D-WP(C)/46609/2025 WP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	20221/2025
195	D-WP(C)/40200/2025 WP(C)/27582/2025	SUNITI MUKHERJEE MP	BIKASH JENA	20222/2025
196	D-WP(C)/46626/2025 WP(C)/ /	KRUSHNA CHANDRA PRADHAN MP	NIRANJAN PANDA	20223/2025
197	D-WP(C)/29723/2025 WP(C)/21554/2025	SAROJ RANJAN ACHARYA MP	GAJENDRANATH ROUT	20224/2025
198	D-WP(C)/29722/2025 WP(C)/21542/2025	SAROJ RANJAN ACHARYA MP	GAJENDRANATH ROUT	20225/2025
199	D-WP(C)/46633/2025 WP(C)/ /	GAUTAM BUDHA SINGH SAMANTA MP	AMITAV TRIPATHY	20226/2025
200	D-WP(C)/46640/2025 WP(C)/ /	BISWANATH BHOI MP	SANKAR PRAASAD PANI	20227/2025
201	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	20228/2025
202	D-WP(C)/46642/2025 WP(C)/ /	I.R.MARKETING, MADHYA PRADESH MP	BIBHU PRASAD DAS	20229/2025
203	D-WP(C)/46643/2025 WP(C)/ /	SANJAYA KUMAR BALIARSINGH MP	SOUMIK SPANDAN TRIPATHY	20230/2025
204	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	20231/2025
205	D-WP(C)/46645/2025 WP(C)/ /	M/S BASTAR ASSOCIATES , CHHATTISGARH MP	BIBHU PRASAD DAS	20232/2025
206	D-WP(C)/46647/2025 WP(C)/ /	MANORANJAN PATEL MP	DURGESH NARAYAN RATH	20233/2025
207	D-WP(C)/46652/2025 WP(C)/ /	REEMA DASH MP	DURGESH NARAYAN RATH	20234/2025
208	D-WP(C)/46654/2025 WP(C)/ /	SANANDA PADHAN MP	DURGESH NARAYAN RATH	20235/2025
209	D-WP(C)/46657/2025 WP(C)/ /	DAMODAR PRADHAN MP	DURGESH NARAYAN RATH	20236/2025
210	D-WP(C)/46659/2025 WP(C)/ /	NIRANJAN BARIK MP	ACHYUTANANDA PATTANAIAK	20237/2025
211	D-WP(C)/46661/2025 WP(C)/ /	DOLLEY ROUT MP	DURGESH NARAYAN RATH	20238/2025
212	D-WP(C)/46663/2025 WP(C)/ /	DR.TANKADHAR MISHRA MP	DURGESH NARAYAN RATH	20239/2025
213	D-WP(C)/46665/2025 WP(C)/ /	POTHULA CHANDRA SEKHAR MP	AMIT PRASAD BOSE	20240/2025
214	D-WP(C)/46667/2025 WP(C)/ /	RASHIKA BHOI MP	DURGESH NARAYAN RATH	20241/2025
215	D-WP(C)/46669/2025	I.SAILAJA	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		20242/2025
216	D-WP(C)/46671/2025	DILLIP KUMAR GUPTA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20243/2025
217	D-WP(C)/46673/2025	SANTI @ SATYABHAMA SETHI	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		20244/2025
218	D-WP(C)/46674/2025	DR.PRAMOD KUMAR DEBTA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20245/2025
219	D-WP(C)/46676/2025	AMIYA RANJAN PRADHAN	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20246/2025
220	D-WP(C)/46678/2025	UDIT KUMAR BHOI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20247/2025